BEFORE SHRI R.RAGUPATHI, ADDITIONAL SECRETARY & FIRST APPELLATE AUTHORITY

(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE:DEPARTMENT OF LEGAL AFFAIRS
Room No. 419, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Appeal No.23(21)2012-IC

Dated: 15.02.2012

IN THE MATTER OF:

Shri Ravinder Singh, RZ-33/A, Gali No. 7, Durga Park New Delhi-110 045

Appellant

Versus

Central Public Information Officer, Ministry of Law & Justice, Department of Legal Affairs, Shastri Bhavan, New Delhi.

Respondent

DATE: FIFTEENTH FEBRUARY TWO THOUSAND AND TWELVE

ORDER

15.02.2012

This appeal was taken up for hearing today.

- 2. The Appellant was present. From the Respondent side Shri Nirmal Singh, CPIO, Shri D. Chaudhary, US, Shri Jagdish Kumar, SO(IC) were present..
- 3. The Appellant-Applicant filed an RTI application dated 26.12.2011 seeking information relating to his letter dated 14.11.2011. Respondent-CAPIO has furnished the information, vide, her letter dated 27/01/2012. Aggrieved by the information not supplied by the Respondent-CPIO, he preferred the present appeal dated 30/01/2012 received on 07/02/2012.
- 4. After perusal of records placed before me and the comments furnished by the Respondent-CAPIO, the Respondent-CPIO is directed to get necessary information from NALSA and forward the same to the Appellant-Applicant at the earliest . With the above direction, the appeal stands disposed off.
- 5. In case, the Appellant is not satisfied/convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.

(R. RAGURATHI)

Additional Secretary & Appellate Authority

Copy to:

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Shri Ravinder Singh,RZ-33/A, Gali No. 7,Durga Park, New Delhi-110 045 (By Speed Post)

Shri Nirmal Singh, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.

Shri Jagdish Kurmar, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.